

**'South Central Railway Mazdoor Union'**

**2435. Shri Kolla Venkaiah:** Will the Minister of Railways be pleased to state:

(a) whether a delegation of the South Central Railway Mazdoor Union made a representation to him at Hyderabad;

(b) if so, the main difficulties of the workers stated therein;

(c) whether the delegation appealed to him for re-instatement of employees removed from service for participation in the general strike of 1960; and

(d) if so, the action taken thereon?

**The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh):** (a) Yes.

(b) The following were the subjects represented by the Union in their Memorandum:—

- (1) Recognition of the Union by the Railway Administration.
- (2) Absorption of optees on the S. C. Railway from Central and Southern Railways and other Railways.
- (3) Facilities for staff transferred to the S. C. Railway from other areas.
- (4) Reconsideration of the cases of staff dismissed/removed from service and otherwise punished or transferred, as a result of their participation in the July, 1960 Strike.
- (5) The service conditions of Ex. N.S. Railway optees.

(c) Yes.

(d) The Cases referred to in part (c) have been looked into on several occasions in the past and no general review is called for.

**Fire to Electric Train near Bombay**

**2436. Shri Tula Ram:  
Shri Vishwa Nath Pandey:**

**Shri D. C. Sharma:  
Shri Bade:  
Shri Hukam Chand  
Kachhavalaya:**

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a first class coach of a Western Railway Suburban train was set on fire by irate commuters at Bassein Road, 30 miles from Bombay, on the 10th October, 1966;

(b) if so, the causes of the accident; and

(c) the action taken in the matter?

**The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh):** (a) and (b). Yes. The commuters turned violent because 70 Up Churchgate bound Virar local did not reach Bassein Road station in time due to failure of points. A first class cum third class coach of 45 Dn. local train was set on fire as a protest.

(c) An offence on crime A/CR No. 59/66 under Sections 147, 148, 149, 353, 336, 427, 436 I.P.C. and 126, 127, 128 Indian Railways Act was registered at Palghar Police Station. 37 persons were arrested by 14-10-66 and chargesheet submitted on 19-10-66 in the court of Judicial Magistrate, First Class (Railway) Virar at Bassein Road. The Judicial Magistrate First Class Virar rejected the bail applications of the accused. However, the Sessions Court, Thana ordered 21 accused persons to be released on bail and they were set free on 26-10-66. Subsequently, the High Court Bombay ordered the release of the remaining accused on bail. On 2-11-66, the remaining accused except two previous convicts, who did not furnish bail, were released on bail. The case is pending trial in the court of Judicial Magistrate Virar (Bombay).

**Northern Railway Swimming Pool,  
New Delhi**

**2437. Shri Dhuleshwar Meena:  
Shri Vishram Prasad:**

**Shri Da'jit Singh:**  
**Shri C. M. Kedarla:**  
**Shri Ramapathi Rao:**  
**Shri Rajdeo Singh:**

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Northern Railways' Swimming Pool, New Delhi was constructed at an exorbitant cost of Rs. 12 lakhs; and

(b) if so, reaction of Government thereto?

**The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh):** (a) The Swimming Pool in the Northern Railway Stadium at Paharganj New Delhi was constructed at a cost of Rs. 6.57 lakhs only.

(b) In the Delhi area, there was till recently no Swimming Pool for the use of the Railway staff. For a considerable time, the necessity of providing this amenity to the Railway staff had been felt. A Swimming Pool in the Northern Railway Stadium New Delhi was therefore constructed.

**Quarters for Railway Research, Design and Standards Organisation Staff, Lucknow**

**2438. Shri Dhuleshwar Meena:**  
**Shri Vishram Prasad:**  
**Shri Daljit Singh:**  
**Shri C. M. Kedarla:**  
**Shri Ramapathi Rao:**  
**Shri Rajdeo Singh:**

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a very large sum of money was sanctioned by the Northern Railway during 1964 onwards for provision of quarters to the Staff of Research, Design and Standards Organisation at Lucknow on urgency basis; and

(b) if so, the reasons for not constructing staff quarters on an emergency basis for the benefit of Class III and Class IV staff, who placed their demand for quarters as far back as in 1950 and onward?

**The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh):** (a) It is a fact that a sum of Rs. 1.3 crores was sanctioned during 1963-64 for construction of 500 quarters for class III and 90 quarters for class IV staff of Research, Design and Standards Organisation, Lucknow.

(b) The headquarters of R.D.S.O. were at Simla upto 1963. In 1963, it was decided to shift the headquarters to Lucknow. Sanction for construction of 590 quarters for class III and class IV staff on urgency basis was accorded in 1963-64 as mentioned above. Work on construction of these 590 quarters has already been completed.

**Triveni Steel Structural, Naini**

**2439. Shri Dighe:**  
**Shri Vishwa Nath Pandey:**  
**Shri P. C. Borooah:**

Will the Minister of Industry be pleased to state:

(a) the progress made so far about the Triveni Steel Structural,—a joint enterprise of India and Austria, which is being set up at Naini (Allahabad); and

(b) the time by which this factory will begin to produce steel structural works, building structures, tower structures and blast furnaces?

**The Minister of Industry (Shri D. Sanjivayya):** (a) The land for the Plant has been taken over in July, 1966. The work of levelling of the plant area for Phase I which involves approximately 5 million cu. ft. of earthwork is in hand and 60 per cent. of the same has been completed by now. Temporary arrangements for water and power supply have since been made. Work for permanent water supply scheme is being taken up in hand. Power Supply arrangements may take another couple of months as shifting of 66 KV & 33 KV Overhead Transmission Lines is also involved. Work on four storage sheds and three office sheds is in advanced stage of completion.